

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO : 1447
(TO BE ANSWERED ON THE 4th March 2020)

DRONE THREATS TO AIRPORTS

1447. SHRI DHARMAPURI SRINIVAS

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether Government has brought out any specific policies or guidelines to prevent drone threats to airports;
- (b) if so, the details thereof;
- (c) whether Government has mandated a standardised operating protocol across airports in the country to ensure that drone attacks do not happen; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE (IC) IN THE MINISTRY OF CIVIL AVIATION

(Shri Hardeep Singh Puri)

(a) to (d) Yes, Sir. Bureau of Civil Aviation Security (BCAS) has issued a AvSec Circular No. 02/2020 on "Basic requirements and Technical Specification/QRs for Counter - Drone technology / solutions for Surveillance Detection and Neutralisation of drones / Unmanned Aircraft System (UAS) for Airports". Further, as per DGCA Civil Aviation Requirements (CAR) Section 3- Air Transport, Series X Part 1, Issue 1 dated 27/08/2018, BCAS has prepared Security Programme Template of Remotely Piloted Aircraft (RPA) vide AVSEC order 10/2018 dated 13/12/2018. Based on MHA Standard Operating Procedure (SOP) for handling threats from sub-conventional aerial platform in the country, BCAS has prepared an SOP on 'Procedure for stopping of civilian flight on detection of flying objects'.
